

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A No. 4050/2017
M.A No. 4261/2017**

New Delhi, this the 21st day of November, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Para Medical Technical Staff Welfare Association of MCD,
Registration No. 00948NE,
Through its General Secretary,
Satish Kumar Gaur,
Having office at : Heritage Building,
Near New Doctor's Duty Room,
Hindu Rao Hospital,
Delhi – 110 007.
Group – 'D',
Aged 45 years, ...Applicant

(By Advocate : Ms. Akanksha Kapoor for Ms. Meenu Sharma)

Versus

North Delhi Municipal Corporation,
Through its Commissioner,
Office at : Fourth Floor,
Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi – 110 002. ...Respondent

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

The O.A is filed by the Para Medical Technical Staff Welfare Association of MCD seeking certain reliefs. It is the settled principle of law that no O.A is maintainable before this Tribunal without there being an individual aggrieved party.

2. Accordingly, the O.A is dismissed. However, the applicant is at liberty to file a fresh O.A, by including at least one of the individual affected parties.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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